## Customs, Service Tax & Anti Dumping Branch WEEKLY DISPATCH STATEMENT FROM 10-02-2025 TO 14-02-2025

| FROM 10-02-2025 TO 14-02-2025 |                      |                       |                   |                                 |
|-------------------------------|----------------------|-----------------------|-------------------|---------------------------------|
| <u>S. NO.</u>                 | APPEAL NO .          | FINAL ORDER           | DATE OF ORDER     | DATE ON                         |
|                               |                      | NO./MISC ORDER NO.    | RECEIVED FROM     | WHICH ORDER                     |
|                               |                      |                       | THE PS TO HON'BLE | SENT FOR                        |
|                               |                      |                       | PRESIDENT         | DISPATCH                        |
|                               |                      |                       | /MEMBERS          |                                 |
| ļ                             |                      |                       |                   |                                 |
| 1                             | CT/50000/0040        | FINAL ORDER NO.       |                   |                                 |
| 1                             | <u>ST/50920/2018</u> | F.O/50259/2025        | 06-02-2025        | 12-02-2025                      |
|                               | ST/51986/2017        | F.O/50260/2025        | 06-02-2025        | 12-02-2025                      |
| 3                             | <u>ST/51974/2019</u> | F.O/50261/2025        | 06-02-2025        |                                 |
| 4                             | ST/50221/2024        | F.O/50262/2025        | 06-02-2025        | <u>12-02-2025</u><br>12-02-2025 |
|                               |                      |                       | 30 02 Z0Z0        | 12-02-2023                      |
|                               |                      | MISC ORDER            |                   |                                 |
| 1                             | ST/50758/2024        | M.O/50027/2025        | 06.02.2025        |                                 |
| <u>2</u>                      | ST/50934/2019        | M.O/50088/2025        | <u>06-02-2025</u> | <u>12-02-2025</u>               |
| 3                             | ST/51340/2018        | _                     | <u>10-02-2025</u> | <u>12-02-2025</u>               |
|                               | 01/01040/2010        | <u>M.O/50101/2025</u> | <u>06-02-2025</u> | 12-02-2025                      |
|                               | L                    |                       |                   | 17.2.4                          |
|                               |                      |                       | [i                | DEPUTY REGISTRAR                |
|                               |                      |                       | L-                | - III OISTIAN                   |

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.